#### **GOVERNMENT OF INDIA**

### MINISTRY OF JAL SHAKTI,

## DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 3164**

ANSWERED ON 04.08.2022

#### POLLUTION OF GROUND WATER

#### 3164 SHRI JAGDAMBIKA PAL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has issued any strict guidelines to control indiscriminate use of chemicals and fertilizers which is a major cause of rapidly increasing ground water pollution in the country;
- (b) if so, the details thereof;
- (c) whether any board/sub-committee is formed to check the pollution of ground water regularly; and
- (d) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR JAL SHAKTI (SHRI BISHWESWAR TUDU)

- (a) & (b) Water being State subject, preparation of guidelines etc normally falls under States' mandate, however as per Central Ground Water Board (CGWB) study, groundwater pollution is mostly Geogenic in nature and does not show significant change over the years. Further, it has been observed that nitrate contamination is mostly Anthropogenic and its spread has been noticed in some areas, particularly areas adjoining habitations. Further, nitrate contamination can also be caused by use of fertilizers. However, Central Pollution Control Board (CPCB) in association with State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs) is implementing the provisions of the Water (Prevention & Control) Act, 1974 and the Environment (Protection) Act, 1986 in the country to prevent and control pollution in water.
- (c) & (d) CGWB monitors ground water quality throughout the country annually and generates ground water quality data on a regional scale during various scientific studies. These studies indicate the occurrence of Fluoride, Arsenic, Nitrate, Iron and Heavy Metals beyond the BIS permissible limits in isolated pockets in certain parts of the country.

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